GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3145 ANSWERED ON:15.03.2013 ABANDONED GIRLS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Government has taken note of increasing incidents of abandoning girl child in various parts of the country including Delhi and National Capital Region;

(b) if so, the details thereof indicating the number of such cases reported/noticed during each of the last three years and the current year, State/UT-wise; and

(c) the remedial measures taken or proposed by the Government for protecting and proper rehabilitation of such girl children?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The information is being collected and will be laid on the Table of the House.

(c): The Ministry of Women and Child Development is administering a Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS) under which financial assistance is provided to State Governments/UT Administrations, inter-alia, for setting up of and maintenance of Specialised Adoption Agencies (SAAs) for the placement of orphan, abandoned or surrendered children for adoption. The Scheme also provides for family based non-institutional care through adoption, sponsorship and foster-care.